

(c) the policy of the Government to utilise this gas ?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM (SHRI NAWAL KISHORE SHARMA) : (a) Yes, Sir.

(b) and (c) So far there are no indications of gas deposits in the area.

[English]

Regular publication of "Sainik Samachar" in all languages

3256. SHRI BANWARI LAL PUROHIT : Will the Minister of DEFENCE be pleased to state :

(a) whether Government are aware that "Sainik Samachar" is not being published regularly ;

(b) if so, the reasons therefor ;

(c) the number of languages in which the Sainik Samachar is brought out ; and

(d) steps contemplated by Government for its regular publication in all languages ?

THE MINISTER OF DEFENCE (SHRI P.V. NARASIMHA RAO) : (a), (b) and (d) Regular publication of Sainik Samachar has started from 30th June, 1985.

(c) Eleven, Sir.

Revival of Sick Units

3257. SHRI JAI PARKASH AGARWAL : Will the Minister of INDUSTRY & COMPANY AFFAIRS be pleased to state :

(a) whether it is a fact that the chief executives of major public and private sector undertakings had offered suggestions about rescuing the sick units and revival of loss incurring units ;

(b) if so, what are the details in this regard ; and

(c) the reaction of Government thereto ?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY AND COMPANY AFFAIRS AND IN THE MINISTRY OF HOME AFFAIRS (SHRI ARIF MOHAMMAD KHAN) : (a) and (b) Suggestions have been received from different quarters from time to time for

revival of sick and loss-making industrial units by change of management, restructuring of capital, amalgamation of sick units with healthy units, sale of sick units as running concerns etc. as well as for closure of non-viable sick units, including those in public sector.

(c) To deal with the problem of industrial sickness in the country, Government have issued certain policy guidelines for Central Ministries, State Governments and financial institutions in October, 1981. Salient features of these guidelines were furnished in reply to Lok Sabha Unstarred Question No. 204 on 23.1.1985.

Government are also actively considering enactment of special legislation for establishing a quasi-judicial body to be designated as the Board for Industrial and Financial Reconstruction with powers to consider and suggest suitable measures for rehabilitation of sick industrial units as well as for winding up of non-viable units after considering various aspects of sickness in individual units and alternative possibilities for revival and rehabilitation of such units.

Relief to gas affected population in Bhopal

3258. SHRI HANNAN MOLLAH : Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state :

(a) whether Government are aware of the major gaps in the distribution of financial relief and foodgrains to the gas affected population in Bhopal ;

(b) if so, the details of the measures to be taken soon to fill in the gaps ;

(c) the time by which such measures will be initiated ; and

(d) if no remedial measures are to be initiated, the reasons therefor ?

THE MINISTER OF CHEMICALS AND FERTILIZERS AND INDUSTRY AND COMPANY AFFAIRS (SHRI VEERENDRA PATIL) : (a) to (d) The Government of Madhya Pradesh have undertaken comprehensive measures for relief and rehabilitation on a massive scale to the gas affected population in Bhopal. As regards financial relief, out of 1754 deaths confirmed so far, ex-gratia payment has already been made to 1073